Western Coalfields Limited (WCL)

Year	Maharashtra	Madhya Pradesh	Total
2017-18	163.86	Nil	163.86
2018-19	17.05	Nil	17.05
2019-20	71.77	Nil	71.77

South Eastern Coalfields Limited (SECL)

Year	Chhattisgarh	Madhya Pradesh	Total
2017-18	1990.630	1926.080	3916.710
2018-19	1050.593	427.993	1478.586
2019-20	183.186	37.866	221.052

BCCL, NCL, MCL, NLC India Ltd. and SCCL have not acquired any land under CBA Act, 1957 in the last three years *i.e.* 2017-18, 2018-19 and 2019-20.

Coking coal reserves in the country

- 804. SHRI RAJEEV SATAV: Will the Minister of COAL be pleased to state:
- (a) details of coking coal produced in the country during the last three years and the current year;
- (b) whether there is a sharp decline in coking coal reserves, if so, the details thereof and reasons therefor;
- (c) whether Government has recently signed Memorandum of Understanding (MoU) to import coking coal, if so, the details thereof;
 - (d) the target set for production of coking coal during the last three years;
- (c) whether there is a huge difference in the demand and production of coking coal; and
 - (f) if so, the steps taken/proposed to be taken by Government to fill this gap?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) The details of coking coal production during last three years are given below:-

Year	2017-18	2018-19	2019-20	2020-20#
Production of Coking Coal (MT)	40.15	42.72	52.84	11.77

[#] upto July, 2020

- (b) No. Sir, There is no decline in coking coal resource in the country. As per GSI Coal Inventory of Coking-Coal resources in India as on 01.04.2019 is about 35.004 billion tonnes as compared to 29.35 billion tonnes as on 01.04.2012
- (c) A bilateral Memorandum of Understanding (MoU) was executed on 4-Sep-2019 between Coal India Limited and Far East Investment & Export Agency (FEIEA), a Russian Govt. agency. This relationship is aimed to leverage the bilateral relations to venture into the business of acquisition, development and operation of coking coal assets in the Far East Region of Russia.
- (d) The target set for production of coking coal in Coal India Limited (OIL) during the last three years is given below:-

(in MT)

Year	2017-18	2018-19	2019-20	
CIL	38.74	32.96	56.62	

- (e) The total coking coal demand was 62.54 MT and the domestic production was 52.84 MT in 2019-20.
- (f) Following steps are being taken by CIL for augmenting coking coal production:—
 - Implementation of Jharia Master Action Plan by Jharia Rehabilitation & Development Authority (JRDA).
 - (ii) Sifting of encroachers under the Bharat Coking Coal Limited (BCCL) command area
 - (iii) Capacity expansion/modernization of mines of Central Coalfields Limited (CCL) like Karo OC
 - (iv) Opening of 4 new Coking /Washery grade coal producing mines of CCL.
 - (v) Further, in an effort to bring more coal under the coking coal category, coal beyond 35% ash content which had some coking properties were brought

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into the coking fold by a Government of India notification wherein 2 new grades were added, namely Washery V (ash content 35-42%) and Washery VI (ash content 42 - 49%).

Concession of custom duty on coal mining equipments

- 805. SHRI K.P. MUNUSAMY: Will the Minister of COAL be pleased to state:
- whether the Ministry recommends concession of custom duty on equipment imported for coal mining and coal washer projects under Project Imports Regulations, 1986; and
 - (b) if so, the beneficiaries of this scheme so far, State-wise?

THE MINISTER OF COAL (SHRI PRALHAD JOSHI): (a) Yes, Sir. Ministry of Coal recommends concession of custom duty on equipment imported by PSUs under its control for coal mining and also parts value imported for the manufacturing of equipment used for coal mining.

(b) State-wise beneficiaries recommended by Ministry of Coal under this scheme are as under:-

State	Beneficiaries	
Jharkhand	BCCL, CCL	
West Bengal	ECL	
Odisha	MCL	
Chhattisgarh	SECL	
Maharashtra	WCL	
Madhya Pradesh	WCL	
Telangana	SCCL	

Allocation of coal blocks to Andhra Pradesh

- 806. SHRI KANAKAMEDALA RAVINDRA KUMAR: Will the Minister of COAL be pleased to state:
- (a) whether Government is aware of the fact that Andhra Pradesh does not have any coal blocks within the State and is totally dependent on coal blocks situated in the other States: